

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

11.

C.P.(CAA)/111(MB)/2023
c/w C.A.(CAA)/49(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES: Aadar Mercantile Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Yahya Batatawala a/w Krushi Shah, Ld. Counsel for the Petitioner Companies present. Ms. Aparna Mudiam, Deputy Director for Regional Director, Western Region present.
2. OL report is awaited in the matter.
3. List this matter on 16.05.2024 for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)